

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

13(ND)/2016

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2018.**

**NAME OF THE COMPANY: Sh. Rajeev Behl V/s. M/s. S.S. Con-Build Pvt.  
Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

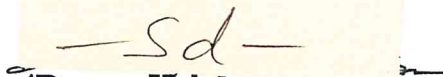
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

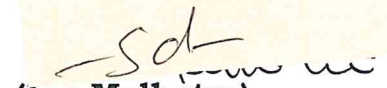
**Present:**

Mr. Krish Gandhi, Advocate for the Petitioner.  
Mr. Jayant Kr. Mehta, Mr. Saurabh D. Karan Singh,  
and Mr. Aditya Singhal, Advocates for the Respondent  
Mr. Diggaj Pathak and Ms. Shweta Sharma, Advocates  
for the Respondent No. 1 & 2

**ORDER**

No time left. Renotify this case on 12<sup>th</sup> March, 2019.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**